

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-543**

Appeal No- 363/252/ND/2019

**IN THE MATTER OF:**

EvercoolPlastronics Pvt Ltd

V/s

ROC

....Applicant

....Respondent

**SECTION**

U/s 252

Order delivered on 28.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on 09.02.2021.

  
- Sol -

**(Anil Kumar)**  
**(For Court Officer, C-V)**